

Government of India
Ministry of Finance
Department of Financial services

RAJYA SABHA
UNSTARRED QUESTION NO. 750
ANSWERED ON DECEMBER 13, 2022/AGRAHAYANA 22, 1944 (SAKA)

Access to funds to women MSME owners

750. SHRI K.R. SURESH REDDY:

Will the Minister of FINANCE be pleased to state:

(a) whether Government has taken note of the fact that access to funds is the most serious challenge of owners of women Micro, Small & Medium Enterprises (MSMEs) face; and

(b) if so, the corrective steps taken or proposed to be taken by Government keeping in mind that women MSME owners often face more restrictive collateral requirements, shorter maturity of loans, and higher interest rates than men?

ANSWER

Minister of State in the Ministry of Finance
(Dr. BHAGWAT KARAD)

(a) to (b) Loans by Banks are extended as per their Board-approved policies and extant Reserve Bank of India (RBI) guidelines which, *inter-alia* include, viability of project, assessment of repayment capacity of the borrower, etc. Any complaints received in respect of approval of MSME loans including, irregularities, denial of loans, delay in turn-around-time (TAT), lenders insistence on collateral/guarantor (in case of collateral-free loans) etc. are redressed in coordination with the respective Banks.

As per information provided by Reserve Bank of India (RBI), details of loans extended by Public Sector Banks (PSBs) to Women in the last three financial years (01.04.2019 to 31.03.2022) is tabulated below:-

(Amt. in Rs. Crore)		
FY	No of Loan A/Cs	Outstanding Amt.
2019-20	24905956	576947.45
2020-21	28946089	731617.22
2021-22	30555742	836200.08
